

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 28th day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/01068/2013.

Shobha Ram Tripathi.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri R.A. Maurya (absent)
Advocate for the Respondents: Shri N.P. Singh

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicants even in the revised call.

There is illness slip of Shri Rishi Kumar, counsel for respondents.

It is seen from the order sheets that on previous listed date i.e. 06.07.2018, counsel for the applicant was not present even in the revised call. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**